

**The Minister of Home Affairs and States (Dr. Katju):** (a) Yes.

(b) Rules regulating recruitment, promotion, etc. to the various posts/grades differ from Service to Service. In the case of the same category of posts/grades, requirements for temporary recruitment are not generally different from those for permanent recruitment. All temporary employees (i.e. those that do not have a lien on any permanent post) are governed by the provisions of the Central Civil Services (Temporary Service) Rules, 1949.

**Shri Krishna Chandra:** May I know whether these posts are temporary or the employees working in those vacancies are temporary?

**Dr. Katju:** Which posts?

**Shri Krishna Chandra:** I want to know whether these employees are temporary, or whether they are working on posts which are temporary?

**Dr. Katju:** The question still requires some clarification.

**Mr. Speaker:** The hon. Minister referred to the temporary nature of the establishment. He wants to know whether the posts against which they are shown are temporary or the employees are working in a temporary capacity against those posts?

**Dr. Katju:** There are temporary posts and temporary employees.

**Shri Krishna Chandra:** For how long have these temporary posts been in existence?

**Dr. Katju:** From one year, I believe, to ten years.

**Shri Krishna Chandra:** Has any legislation been recently passed for recruitment, etc., of the Central Services?

**Dr. Katju:** I am not quite sure about any legislation. But may I add, Sir, that during war-time there was enormous expansion in the Secretariat and recruitment was made to these posts on a temporary basis. We are trying to absorb as many as we can. We are trying to make them permanent, quasi-permanent. It is a very complicated matter.

**Shri A. M. Thomas:** May I know, Sir, whether there is any proposal before Government to disturb the Central Secretariat Reorganisation Scheme arrived on the recommendations of the United Public Service Commission?

**Dr. Katju:** I do not think so. The implementation of the Central Secretariat Reorganisation Scheme has been nearly completed and it is being worked out.

**Sardar Hukam Singh:** May I know whether it is a fact that the displaced persons who were permanent employees in their original homes and had served for more than twenty years and who have been absorbed here are all kept on temporary lists?

**Dr. Katju:** The general statement is not quite accurate. Some are temporary; some are permanent; some are quasi-permanent. I would ask my hon. friend, if he wants a detailed answer, to let me have the favour of a question about it.

**Shri Nana Das:** May I know the number of Scheduled Castes among the temporary employees.

**Mr. Speaker:** Order, order.

**"GROW MORE FOOD" ENQUIRY COMMITTEE**

\*1480. **Shri Jhulan Sinha:** Will the Minister of Food and Agriculture be pleased to state:

(a) the personnel and terms of reference of the Committee appointed for examining the working of the "Grow More Food" campaign; and

(b) the progress made by the Committee so far?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) The hon. Member's attention is invited to the Government of India Resolutions No. F.1-2/52-GS(P), dated the 8th and 18th February 1952, copies of which are placed on the Table of the House. [See Appendix VII, annexure No. 30.]

(b) The Committee has just concluded its work and submitted its report to Government.

**Shri Jhulan Sinha:** Do Government propose to lay a copy of the report on the Table of the House?

**Shri Kidwai:** Of course..

**Shri Jhulan Sinha:** Is the hon. Minister in a position to give a succinct survey of the recommendations?

**Shri Kidwai:** The report itself will be placed on the Table of the House and while doing so Government will give its views on the recommendations.

**Shri Velayudhan:** May I know the expenditure incurred by this committee and how long it took to complete its report?

**Shri Kidwai:** I can give the duration of the committee's work. I would ask for notice in regard to expenditure. The notification appointing the committee was issued on the 8th February 1952. The committee submitted its report a week ago.

**Shri M. S. Gurupadaswamy:** May I know whether Government has decided to accept all the recommendations and implement them?

**Shri Kidwai:** As I said the committee's report was received only a few days ago. It will take time and discussions. But I think that in a few weeks' time we will decide on the recommendations of the committee.

**Shri Namdhari:** Will Government be pleased to give land facilities to co-operative farms for grow more food, if land armies are organised?

**Shri Kidwai:** I do not know how this arises from these recommendations. But that matter will be considered.

#### RAILWAY STORES

\*1481. **Shri K. C. Sodhia:** Will the Minister of Railways be pleased to state:

(a) the total value of Railway stores purchased during 1951-52 and how much worth was allotted to each Railway;

(b) the total value of the stores in stock with each Railway on the 31st March, 1951;

(c) whether these stocks are verified physically every year;

(d) whether they can be transferred from one Railway to another for use;

(e) the total amount worth of stores proposed to be purchased during 1952-53; and

(f) from which countries this purchase is proposed to be made?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) Rs. 93.22 crores. This is a provisional figure as the accounts for the year 1951-52 have yet to be closed. A statement giving details by Railways is being laid on the Table of the House. [See Appendix VII, annexure No. 31.]

(b) Rs. 57.69 crores. The statement referred to in part (a) gives the railway-wise break-up of this figure.

(c) Yes.

(d) Yes.

(e) Rs. 98.28 crores.

(f) Mainly India and European countries.

**Shri K. C. Sodhia:** May I know the total approximate value of stores declared unserviceable during 1951-52?

**Shri L. B. Shastri:** I would require notice of that question.

**Shri Venkataraman:** May I know whether any of these stores are unserviceable and liable to deterioration.

**Shri L. B. Shastri:** I cannot give precise information on this point. All these stores are verified physically every year.

पंडित मनीश्वर दत्त उपाध्याय: क्या यह सही है कि स्टोर का एक खासा हिस्सा बाहर पड़ा रहता है और उस को ठीक से रखने की जगह न होने की वजह से वह सड़ता और सूखता है ?

श्री एल० बी० शास्त्री: पूरी जानकारी तो मुझे नहीं है लेकिन अगर ऐसी हालत है तो कुछ खास दिक्कतों की वजह से ही होगी। फिर भी इसे सुधारने को पूरी कोशिश करेंगे

**Shri Nambiar:** May I know what the proposals of the Government are to dispose of the paper and corrugated iron sheets which are there in large quantities?

**Shri L. B. Shastri:** We do not propose to dispose of them outright by sale in the open market. As a first step, we are now adopting the procedure for inter-railway utilisation on an All India basis.

**Shri Nambiar:** May I know whether it is a fact that, as the report says, there are materials for 200 years' consumption or not?

**Shri L. B. Shastri:** I have no information on that point.

**Shri T. S. A. Chettiar:** May I know whether the verification was by the officers themselves or by external auditors?

**Shri L. B. Shastri:** As I said before, this was investigated by chartered accountants in the case of two Railways; but in other Railways, that has been done by the Railway officers themselves.

**Shri T. S. A. Chettiar:** May I know whether in the reports of these auditors they said anything to the effect that external auditors must be employed to do this checking?